POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

PET PLASTICS LIMITED

A public limited company incorporated under the provisions of the Companies Act, 1956
Corporate Identification Number: L25200MH1985PLC037217;
Registered Office: 3rd Floor, Panchratna Building, Opera House, Mumbai - 400004, Maharashtra, India;
Contact Number: +91-22-66344067/+91-22-23672418; **Fax Number:** +91-22-23615564;
E-mail Address: ppl@petplasticslimited.com/ petplasticslimited@gmail.com; **Website:** www.petplasticslimited.com;

OPEN OFFER FOR ACQUISITION OF UP TO 1,30,000 OFFER SHARES REPRESENTING 26.00% OF THE VOTING SHARE CAPITAL OF PET PLASTICS LIMITED FROM ITS PUBLIC SHAREHOLDERS AT AN OFFER PRICE OF ₹175.00/-, PAYABLE IN CASH, BY MR. ABHINATH MANIKRAO SHINDE (ACQUIRER 1) AND MR. KETAN ISHWARLAL KATARIA (ACQUIRER 2), THE ACQUIRERS, PURSUANT TO AND IN COMPLIANCE WITH THE PROVISIONS OF REGULATIONS 3 (1) AND 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED.

This Post-Offer Public Announcement is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirers to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations ('Post-Offer Public Announcement').

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: a) Public Announcement dated Thursday, October 03, 2024 ('Public Announcement'), (b) Detailed Public Statement dated Monday, October 07, 2024, in connection with this Offer, published on behalf of the Acquirers on Tuesday, October 08, 2024, in Financial Express (English Daily) (All India Editions), Jansatta (Hindi daily) (All India Editions) and Mumbai Lakshadeep (Marathi Daily) (Mumbai Edition) ('Detailed Public Statement'), (c) Draft Letter of Offer dated Friday, October 11, 2024 filed and submitted with SEBI pursuant to the provisions of Regulation 16 (1) of the SEBI (SAST) Regulations ('Draft Letter of Offer'), (d) Letter of Offer dated Saturday, March 08, 2025 along with the Form of Acceptance-cum-Acknowledgement ('Letter of Offer'), (e) Recommendations of the Independent Directors of the Target Company which were approved on Saturday, March 15, 2025, and published in the Newspapers on Monday, March 17, 2025 ('Recommendations of the Independent Directors of the Target Company'), (f) Pre-Offer cum corrigendum to the Detailed Public Statement Advertisement dated Monday, March 17, 2025, which was published in the Newspapers on Tuesday, March 18, 2025 ('Pre-Offer Public Announcement') (the Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors, Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement of the Target Company, and this Post-Offer Public Announcement are hereinafter collectively referred to as 'Offer Documents') issued by the Manager on behalf of the Acquirers.

The capitalized terms used but not defined in this this Post-Offer Public Announcement shall have the meaning assigned to such terms in the Offer Documents.

1.	**Name of the Target Company**	Pet Plastics Limited bearing corporate identity number 'L25200MH1985PLC037217', with its registered office located at: 3rd Floor, Panchratna Building, Opera House, Mumbai - 400004, Maharashtra, India.	
2.	**Name of the Acquirers and ~~PACs~~**	Mr. Abhinath Manikrao Shinde, son of Mr. Manikrao Tabaji Shinde, aged about 38 years, Indian Resident, bearing Permanent Account Number 'BQYPS1557B' allotted under the Income Tax Act, 1961, resident at Balam Takli, Shevgaon, Ahmednagar - 414504, Maharashtra, India. (Acquirer 1)	
		Mr. Ketan Ishwarlal Kataria, son of Mr. Ishwarlal Kataria, aged about 43 years, Indian Resident, bearing Permanent Account Number 'ADOPK3265C' allotted under the Income Tax Act, 1961, resident at Office Number 803, Skyline Wealthspace, WING C2 Millar Compound, Premier Road, Vidyavihar West, DMART, Ghatkopar West, Mumbai - 400086, Maharashtra, India. (Acquirer 2)	
		There are no persons acting in concert with the Acquirers for the purpose of this Offer.	
3.	**Name of Manager to the Offer**	Swaraj Shares and Securities Private Limited	
4.	**Name of Registrar to the Offer**	Bigshare Services Private Limited	
5.	**Offer Details**		
5.1	Date of Opening of the Offer	Wednesday, March 19, 2025	
5.2	Date of Closing of the Offer	Wednesday, April 02, 2025	
6.	**Date of Payment of Consideration**	Tuesday, April 08, 2025	
7.	**Details of the Acquisition**		
	Particulars	**Proposed in the Offer Document (Assuming full acceptance in this Offer)**	**Actuals**
7.1	Offer Price	₹175.00/-	₹175.00/-
7.2	Aggregate number of Equity Shares tendered	1,30,000	70,400
7.3	Aggregate number of Equity Shares accepted	1,30,000	70,400
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹2,27,50,000.00/-	₹1,23,20,000.00/-
7.5	**Shareholding of the Acquirers before the Share Subscription Agreement/ Public Announcement**		
a)	Number of Equity Shares	Nil	Nil
b)	% of fully diluted Equity Share capital	Not Applicable	Not Applicable
7.6	**Sale Shares proposed to be acquired by way of Share Purchase Agreement with the Selling Promoter Shareholder**		
a)	Number of Equity Shares	1,45,500	1,45,500
b)	% of fully diluted Equity Share capital	29.10%	29.10%
7.7	**Sale Shares proposed to be acquired by way of Share Purchase Agreement with the Selling Public Shareholder**		
a)	Number of Equity Shares	1,00,000	1,00,000
b)	% of fully diluted Equity Share capital	20.00%	20.00%
7.8	**Equity Shares acquired by way of Offer**		
a)	Number of Equity Shares	1,30,000	70,400
b)	% of fully diluted Equity Share capital	26.00%	14.08%
7.9	**Equity Shares acquired after the Detailed Public Statement**		
a)	Number of Equity Shares acquired	Nil	Nil
b)	Price of the Equity Shares acquired	Not Applicable	Not Applicable
c)	% of Equity Shares acquired	Not Applicable	Not Applicable
7.10	**Post-Offer shareholding of the Acquirers**		
a)	Number of Equity Shares	3,75,500	3,15,900
b)	% of fully diluted Equity Share capital	75.10%	63.18%

7.11	**Pre-Offer and Post-Offer shareholding of the Public Shareholders (other than Acquirers and the other Selling Public Shareholder)**				
	Particulars	**Pre-Offer**	**Post-Offer**	**Pre-Offer**	**Post-Offer**
a)	Number of Equity Shares	2,52,700	1,22,700	2,52,700	1,82,300
b)	% of fully diluted Equity Share capital	50.54%	24.54%	50.54%	36.46%

8. The Acquirers accept full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.

9. The Acquirers will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) of the SEBI (SAST) Regulations and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('**SEBI (LODR) Regulations**').

10. A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com and the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER

SWARAJ
SHARES & SECURITIES PVT LTD

Swaraj Shares and Securities Private Limited
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Telephone Number: +91-22-69649999
Email Address: takeover@swarajshares.com
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Website: www.swarajshares.com
Contact Person: Mr. Tanmoy Banerjee/Ms. Pankita Patel
SEBI Registration Number: INM00012980

On Behalf of the Acquirers
Sd/-
Mr. Abhinath Manikrao Shinde
Acquirer 1

Date: Wednesday, April 16, 2025
Place: Mumbai